

BUSINESS ADVISORY COMMITTEE

(Fifteenth Lok Sabha)

FOURTH REPORT

(Presented on 23.7.2009)

The Business Advisory Committee held a sitting on Wednesday, the 22nd July, 2009.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

(1) The Right of Children to Free and Compulsory Education Bill, 2009, as passed by Rajya Sabha. 4 hours
(Consideration and passing)

(2) The Rubber (Amendment) Bill, 2009. 2 hours
(Consideration and passing)

3. The Committee also recommend that discussions under rule 193 on the following subjects may be held on the dates mentioned against each:

(i) Situation arising out of drought and floods in various parts of the country. May be taken up on Tuesday, the 28th July, 2009

(ii) Issues arising out of Prime Minister's recent visit to foreign countries. May be taken up on Wednesday, the 29th July, 2009

NEW DELHI;
22nd July, 2009
Asadha 31, 1931 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.